CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No. 414 of 2011

Khirod Ku Das .... Applicant

Vs

UOI & Ors. .... Respondents

1. Order dated : 30th June, 2011

C O R A M
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (ADMN.)
AND
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

.....

The representation submitted by the Applicant seeking redressal of his grievance under Annexure-A/8 dated 26.4.2011 is stated to be pending with the Respondent No. 1. In the above premises, after hearing Learned Counsel for both sides, this OA is disposed of at this admission stage with direction to the Respondent No.1 to consider and dispose of the pending representation at Annexure-A/8 and communicate the decision to the Applicant within a period of thirty days from the date of receipt of copy of this order.

A copy of this order along with OA be sent to the RespondentNo.1 for compliance.

Member (Judicial) Member (Admn.)